

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION No.793 OF 2022

IN THE MATTER OF:

COUNCIL OF ENGINEERS & ORS

...APPLICANT

VERSUS

STATE OF PUNJAB & ORS

...RESPONDENT

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	SHROT AFFIDAVIT OF SANDEEP RISHI, COMMISSIONER, MC LUDHIANA.	1-3
2.	ANNEXURE A TRUE COPY OF EMAIL DATED 30.04.2024	4-5
3.	ANNEXURE B COPY OF LATTER DATED 30.04.2024 ALONG WITH POSTAL RECEIPT DATED 02.05.2024	6-7
4.	ANNEXURE C COPY OF EMAIL AND WHATSAPP DATED 07.05.2024	8-9

FILED BY:

DATED:30-07-2024

NEW DELHI



(NAGINDER BENIPAL)

ADVOCATE

CHAMBER NO.493, LAWYES CHAMBERS BLOCK-1,
SHERSHA ROAD, DELHI HIGH COURT, DELHI-110003

Contact: +91 99 99 32 92 99

Email: benipal@naginderbenipal.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION No. 793 OF 2022

IN THE MATTER OF:

COUNCIL OF ENGINEERS & ORS

...APPLICANT

VERSUS

STATE OF PUNJAB & ORS

...RESPONDENT

**Short Affidavit of Sandeep Rishi, Commissioner, Municipal Corporation
Ludhiana.**

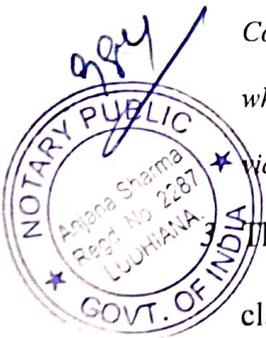
It is most respectfully showeth:

1. That undersigned is currently working as Commissioner, Municipal Corporation, Ludhiana and is well conversant with the facts and circumstances of the present case and duly authorized & competent to swear this affidavit in my official capacity.

2. That present matter was listed for consideration before this Hon'ble Tribunal on 18.07.2024 wherein this Hon'ble Tribunal observed that:

"3. The said Committee has submitted report dated 09.01.2024 stating that it has sent a letter to Commissioner, Municipal Corporation, Ludhiana on 18.10.2023 requesting to provide information mentioned therein including Development Plan but Municipal Corporation has not responded and no such document has been provided, as a result whereof, joint Committee was not able to submit its report as directed by this Tribunal vide order dated 07.08.2023."

That the matter was further listed on 21/3/2024 whereby Hon'ble Tribunal clarified to submit Master Plan which was being termed as development plan to the Joint Committee for further necessary action. Therefore, in order to comply with the above said directions, Municipal Corporation, Ludhiana submitted Master Plan of Ludhiana for its further compliance in OA No 793 of 2022 to the joint Committee vide e-mail dated 30. 04.2024 addressed to eeppcbro4@gmail.com. ANNEXURE A1.



AL

4. That Master Plan was also sent to Executive Engineer, PPCB informing the compliance of the same. Copy of the letter dated 30.04.2024 along with postal receipt dated 02/05/2024 is annexed herewith as ANNEXURE A2.
5. That the said master plan was again sent through email and on Whatsapp no-7087300284 on 07.05.2024. Copy of the email and Whatsapp dated 07.05.2024 is annexed herewith as ANNEXURE A3.
6. It is further pertinent to mention that a meeting was convened by PPCB on 24/7/2024 and this master plan was again shared by the Municipal Corporation, Ludhiana through its Executive Engineer under proper receipt physically also.
7. It is also submitted that Municipal Corporation, Ludhiana has always been compliant to the orders and directions issued by this Hon'ble Tribunal and holds the Hon'ble Tribunal in highest regards. Despite the efforts made by undersigned as listed out in paras 3 to 5 of this short affidavit for submission of the Master Plan through various means to the Committee, undersigned tenders unconditional appology to the Hon'ble Tribunal for the plan not reaching the Joint Committee after the clarification was made by the Hon'ble Tribunal in its order dated 21/03/2024 .




DEPONENT

COMMISSIONER
MUNICIPAL CORPORATION, LUDHIANA.

VERIFICATION

Verified at Ludhiana of the 29th, day of July, 2024 that the contents of the above reply in so far as they relate to factual position are true upon the information derived from the official record and in so far as they relate to the

legal submissions are true upon the advice received and believed by me to be true. Rest is by way of submissions before this Hon'ble Tribunal.

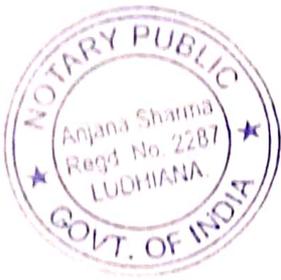
DATE:29/07/2024

PLACE:Ludhiana

[Signature]
DEPONENT
COMMISSIONER

MUNICIPAL CORPORATION, LUDHIANA

...that the ... has been ...
... the deponent ...
... at ...
... of ...



[Signature]

ATTESTED AS IDENTIFIED

[Signature]
Notary Public, Ludhiana (Pb.)

29 JUL 2024

401



ATP D <mcl.atpd@gmail.com>

Master Plan of Ludhiana for its Further Compliance in O.A. 793/2022

2 messages

ATP D <mcl.atpd@gmail.com>
To: eeppcbro4@gmail.com

30 April 2024 at 16:25

Respected Sir,

Kindly find the attachment of the file.

Assistant Town Planner
Zone-D, Municipal Corporation Ludhiana



WhatsApp Image 2024-04-30 at 4.21.20 PM.jpeg
179K

Mail Delivery Subsystem <mailer-daemon@googlemail.com>
To: mcl.atpd@gmail.com

30 April 2024 at 16:25



Recipient inbox full

Your message couldn't be delivered to **eeppcbro4@gmail.com**.
Their inbox is full or it's receiving too much mail at the moment.

LEARN MORE

The response was:

552 5.2.2 The recipient's inbox is out of storage space and inactive. Please direct the recipient to <https://support.google.com/mail/?p=OverQuotaPerm> e4-20020a0dc20400000b0061b077c3cc1sor19797824ywd.9 - gsmtip

Final-Recipient: rfc822; eppcbro4@gmail.com
Action: failed

Status: 5.2.2

Diagnostic-Code: smtp; 552-5.2.2 The recipient's inbox is out of storage space and inactive. Please

552-5.2.2 direct the recipient to

552 5.2.2 <https://support.google.com/mail/?p=OverQuotaPerm> e4-20020a0dc20400000b0061b077c3cc1sor19797824ywd.9 - gsmtip
Last-Attempt-Date: Tue, 30 Apr 2024 03:55:55 -0700 (PDT)

402

----- Forwarded message -----

From: ATP D <mclatpd@gmail.com>

To: eppcbro4@gmail.com

Cc:

Bcc:

Date: Tue, 30 Apr 2024 16:25:42 +0530

Subject: Master Plan of Ludhiana for its Further Compliance in O.A. 793/2022

----- Message truncated -----

403

MUNICIPAL CORPORATION
ZONE-D, SARBHA NAGAR, LUDHIANA.

Handwritten initials

To
Shri G.D Garg (Committee Member),
Executive Engineer Punjab Pollution Control Board.
Mohali.

Letter No. 106/ATBP

Date :- 30/4/24

SUB:- **For submission of the Master Plan of Ludhiana for its further compliance in O.A 793/2022**

Dear Sir,

That the above noted case is pending before the Hon'ble National Green Tribunal, Delhi title & O.A no. (793/2022). In relation to this O.A No.(793/2022) Joint committee has ordered Municipal Corporation Ludhiana to provide the **master plan** of Ludhiana for its further compliance of the order which is passed by Hon'ble National Green Tribunal.

It is therefore submitted that for Proper compliance of order **master plan of Ludhiana** City is submitted before the Joint committee.

[Signature]
SE (B&R) Cum MTP
Zone-D

Letter No. 107/ATBP

Date :- 30/4/24

Copy of the same is forwarded to:-

- 1. Worthy Additional Commissioner for information Please.
- 2. Legal Advisor of Municipal Corporation, Ludhiana.

[Handwritten initials]

[Signature]
03/05/24

[Signature]
SE (B&R) Cum MTP
Zone-D

RP256542294IN IWR:8290256542274
FL SARBHA NAGAR 50 (141001)
Counter No:1.02/05/2024.12:01
To:SH G.D. GARG,EXEC. ENGRS. PPC
PIN:140055, Chandigarh Sector 55 50
From:A.T.P.,ZONE D MCL
M:150ms.REG=17.0
Amt:67.26(Cash)Tax:10.26
<Track on www.indianpost.gov.in>



Compose



Inbox 35

Starred

Snoozed

Drafts 49

Less

Important

Chats

Sent

Scheduled

All Mail

Spam

Bin

Categories

Manage labels

Create new label

Master Plan of Ludhiana for its Further Compliance in O.A. 793/2022



ATP D <mcl.atpd@gmail.com>
to e0ppcbro4

16:25 (0 min)

Respected Sir,

Kindly find the attachment of the file.

Assistant Town Planner
Zone-D, Municipal Corporation Ludhiana

One attachment • Scanned by Gmail



Reply Forward 😊



ATP D <mcl.atpd@gmail.com>

Letter for master Plan

1 message

ATP D <mcl.atpd@gmail.com>
To: eero4ldh@gmail.com

7 May 2024 at 13:14

Respected Sir,

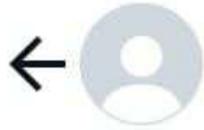
Kindly find the attachment of the file.

Assistant Town Planner
Zone-D, Municipal Corporation
Ludhiana

405

WhatsApp Image 2024-04-30 at 4.21.20 PM (2).jpeg
179K

406



Ppcb Environment



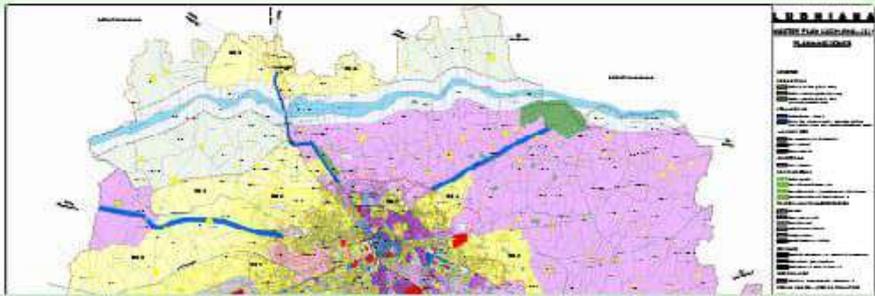
7 May 2024

 Messages and calls are end-to-end encrypted. No one outside of this chat, not even WhatsApp, can read or listen to them. Tap to learn more.

Hi 1:02 pm ✓✓

eero4ldh@gmail.com 1:03 pm

➞ Forwarded



LUDHIANA MASTER PLAN.pdf

1 page • 8.9 MB • PDF

1:23 pm ✓✓



Message

